

NOTIFICATION NO. HCDB – 85 / 2024

1. Hon'ble Mr.Justice S.G.Pandit will sit in Court Hall No. 7 at Principal Bench, Bengaluru and Hon'ble Mr.Justice Vijaykumar A.Patil will sit in Court Hall No. 10 at Dharwad Bench at 2.30 PM on Thursday the 25th April 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.
2. Hon'ble Mr.Justice B.M.Shyam Prasad will sit in Court Hall No. 9 at Principal Bench, Bengaluru and Hon'ble Mr.Justice E.S.Indiresh will sit in Court Hall No. 3 at Dharwad Bench at 2.30 PM on Thursday the 25th April 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.
3. After completion of the work by the Bench referred to at Sl.No.2 above, Hon'ble Mr.Justice B.M.Shyam Prasad will sit in Court Hall No. 9 at Principal Bench, Bengaluru and Hon'ble Mr.Justice Umesh M.Adiga will sit in Court Hall No. 8 at Dharwad Bench on Thursday the 25th April 2024 and take up matters pertaining to Kalaburagi Bench as shown in the cause list issued separately, through Video Conferencing.
4. The Division Bench of Hon'ble Mr.Justice S.Sunil Dutt Yadav and Hon'ble Ms.Justice Jyoti Mulimani will sit in Court Hall No. 10 at 2.30 PM on Thursday the 25th April 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.
5. Hon'ble Mr.Justice S.Sunil Dutt Yadav will sit in Court Hall No. 10 and Hon'ble Mr.Justice Vijaykumar A.Patil will sit in Court Hall No. 10 at Dharwad Bench on Thursday the 25th April 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing, after completion of the work by the Bench of Hon'ble Mr.Justice S.Sunil Dutt Yadav and Hon'ble Mrs.Justice K.S.Hemalekha.
6. Hon'ble Mr.Justice Suraj Govindaraj will sit in Court Hall No. 16 at Principal Bench, Bengaluru at 2.30 PM on Thursday the 25th April 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.

7. Hon'ble Mr.Justice Sachin Shankar Magadam will sit in Court Hall No. 17 at Principal Bench, Bengaluru on Thursday the 25th April 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing, after completion of the work by the Bench of Hon'ble Mr.Justice R.Devdas and Hon'ble Mr.Justice Sachin Shankar Magadam at 2.30 PM.
8. Hon'ble Mr.Justice N.S.Sanjay Gowda will sit in Court Hall No. 18 at Principal Bench, Bengaluru at 4.30 PM on Thursday the 25th April 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.
9. Hon'ble Mr.Justice R.Nataraj will sit in Court Hall No. 20 at Principal Bench, Bengaluru at 2.30 PM on Thursday the 25th April 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.
10. Hon'ble Mr.Justice Hemant Chandangoudar will sit in Court Hall No. 21 at Principal Bench, Bengaluru at 2.30 PM on Thursday the 25th April 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.
11. Hon'ble Mr.Justice M.I.Arun will sit single in Court Hall No. 2 at Dharwad Bench at 2.30 PM on Thursday the 25th April 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.
12. Hon'ble Mr.Justice S.Vishwajith Shetty will sit in Court Hall No. 24 at Principal Bench, Bengaluru at 2.30 PM on Thursday the 25th April 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.
13. Hon'ble Mr.Justice V.Srishananda will sit in Court Hall No. 3 at Kalaburagi Bench at 10.30 AM on Thursday the 25th April 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.
14. Hon'ble Mr.Justice Anant Ramanath Hegde will sit single in Court Hall No. 29 at Principal Bench, Bengaluru at 2.30 PM on

Thursday the 25th April 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.

15. Hon'ble Mr.Justice S.Rachaiiah will sit single in Court Hall No. 30 at Principal Bench, Bengaluru at 2.30 PM on Thursday the 25th April 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.
16. Hon'ble Mr.Justice Umesh M.Adiga will sit single in Court Hall No. 8 at 2.25 PM on Thursday the 25th April 2024 and take up matters as shown in the cause list issued separately.

After completion of the work by the Benches referred to at Sl.Nos. 2, 3, 5, 11 and 16 above, Hon'ble Judges will resume regular work as already notified.

By Order of Hon'ble The Chief Justice

Sd/-
(M.Chandrashekar Reddy)
Registrar (Judicial)

C.C. To:

The Addl. Registrar General,
High Court of Karnataka,
Dharwad Bench.